GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:79 ANSWERED ON:01.03.2013 AKSHAY URJA SHOPS Shanayas Shri M. I.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government intends to establish Akshay Urja Shops in all districts of the country especially in the tribal dominated districts including those in Kerala:
- (b) ~` if so, the details thereof including the total number of Akshay Urja Shops in the country till date, State/UT-wise including Kerala; and
- (c) the steps taken by the Government to extend the network of Akshay Urja Shops by encouraging private entrepreneurs and Non-Governmental Organisations (NGOs) to set up and operate such shops in all the districts of the country?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): A Statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b)&(c) OF THE LOK SABHA STARRED QUESTION NO.79 FOR ANSWER ON 01/03/2013 REGARDING AKSHAYURJA SHOPS

- (a): Yes, Madam.
- (b): The Ministry of New and Renewable Energy has been implementing a scheme for setting up Akshay Urja Shops in all the districts of the country since 2005-06. The scheme provides for financial support as recurring grant and incentive linked with turn-over for operation of the shops, for a period of two years. Prior to 2005-06, the scheme was being implemented since 1995 for setting up Aditya Solar Shops. The total number of Akshay Urja/Aditya Solar Shops set up in the country up to January 31, 2013, State/UT-wise, including Kerala, is given in the Annexure.
- (c): Besides financial support being provided to the Akshay Urja Shops as recurring grant and incentive linked with turn-over for operation of the shops, the State Nodal Agencies are being provided support for undertaking publicity of the Shops. Sanction has already been accorded for setting up 287 Akshay Urja Shops besides 113 Aditya Solar Shops.